

**Central Administrative Tribunal  
Principal Bench**

**CP No.735/2017 in OA No.4066/2016**

New Delhi, this the 7<sup>th</sup> day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Ram Naresh Sharma  
S/o Sh. Daulat Ram Sharma  
Aged about 60 years, Group 'A'  
R/o Kush-704, Agrasen Apartment 66  
I.P. Extension, Delhi-110092.

...Applicant

(By Advocate: Shri Manish Verma)

Vs.

1. Sh. Madhup Vyas  
North Delhi Municipal Corporation  
Through Commissioner  
Dr. S.P.M. Civic Centre, Minto Road  
New Delhi, Delhi-110002.
2. Sh. Preeti Sudan, Secretary  
Ministry of Health & Family Welfare  
Room No.348, 'A' Wing  
Nirman Bhavan, New Delhi.
3. Sh. Rajesh Kotecha, Secretary  
Ministry of Ayush, Ayush Bhawan, B Block  
GPO Complex, INA, New Delhi-110023.  
New Delhi. ..Respondents

**ORDER (ORAL)**

**Justice Permod Kohli :-**

After arguing for some time, learned counsel for the applicant seeks to withdraw this Petition with liberty to seek appropriate remedy available under law. Prayer allowed. This CP is dismissed as withdrawn.

**(K.N. Shrivastava)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

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